

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

31

C.P. No. 733/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Shamli Scientific Instruments Pvt. Ltd.  
V/s  
ROC, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
31	MILIND KOLHATKAR	DIRECTOR	

ORDER

CP 733/252(1)/NCLT/MB/MAH/2017

On costs of ₹2,00,000 payable to ROC, Pune, this Company petition is allowed, vide separate order.

Sd/-

V. NALLASENAPATHY  
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)